

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 113

IA No. 1540/2024
in
CP (IB) No. 73/Chd/Pb/2017
(Admitted)

IN THE MATTER OF:

Singhania International Limited

...Petitioner

Vs.

Sham Udyog Ltd.

...Respondent

Under Section: 9, 60(5), IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 25.07.2024.

Sd/-

Court Officer

Preeti
18.07.2024